

**IN THE COURT OF VIJAYKUMAR M PAWALE, I ADDITIONAL DISTRICT AND
SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**

Cause list dated 20.04.2021

<u>MORNING SESSION</u>	
1. R.A. 148/2020 2. L.A.C. 6/2019 3. L.A.C. 7/2019 4. R.A. 199/2019 5. R.A. 203/2019 6. R.A. 157/2020 7. R.A. 208/2020 8. Ref. 27/2018 9. I.D. 23/2016 10. I.D. 24/2016 11. I.D. 25/2016	12. Ref. 4/2018 13. Ref. 25/2018 14. Ref. 26/2018 15. Ref. 28/2018 16. R.A. 290/2012 17. R.A. 115/2015 18. I.D. 5/2016 19. I.D. 7/2016 20. Ref. 39/2018 21. Ref. 9/2020 22. Ref. 13/2020 23. S.C. 107/2015 24. S.C. 373/2019
<u>AFTERNOON SESSION</u>	
1. R.A. 59/2014 2. M.A. 59/2014 3. I.D. 8/2015 4. R.A. 149/2016 5. R.A. 194/2017 6. R.A. 69/2018 7. R.A. 162/2017 8. Crl.Misc. 621/2021 9. Crl.Misc. 661/2021 10. Crl.Misc. 669/2021 11. Crl.Misc. 671/2021 12. Crl.A. 110/2017	13. Crl.A. 49/2018 14. Crl.Misc. 657/2021 15. Crl.Misc. 1397/2013 16. S.C. 99/2018 17. Spl.C. 550/2018 18. Crl.Misc. 680/2021

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

CAUSE LIST OF II ADJ MORNING SESSIONS 20.04.2021

Evidence

1	SPL.C	55/2015
2	SPL.C	57/2015
3	SPL.C	66/2015
4	SPL.C	72/2015
5	SPL.C	97/2015
6	SPL.C	137/2015
7	SPL.C	150/2015
8	SPL.C	167/2015
9	SPL.C	5/2016
10	SPL.C	20/2016
11	SPL.C	32/2016
12	SPL.C	72/2016
13	SPL.C	96/2016
14	SPL.C	106/2016
15	SPL.C	110/2016
16	SPL.C	156/2016
17	SPL.C	245/2016
18	SPL.C	19/2017
19	SPL.C	21/2017
20	SPL.C	68/2017
21	SPL.C	98/2017

22	SPL.C	216/2017
23	SPL.C	222/2017
24	SPL.C	224/2017
25	SPL.C	429/2017
26	SPL.C	71/2018
27	SPL.C	250/2018
28	SPL.C	361/2018
29	SPL.C	382/2018
30	SPL.C	390/2018
31	SPL.C	535/2018
32	SPL.C	546/2018
33	SPL.C	4/2019
34	SPL.C	10/2019
35	SPL.C	85/2019
36	SPL.C	137/2019
37	SPL.C	209/2019
38	SPL.C	219/2019
39	SPL.C	348/2019
40	SPL.C	454/2019
41	SPL.C	221/2020
42	SPL.C	508/2020

CAUSE LIST OF II ADJ AFTERNOON SESSIONS 20.04.2021

HEARING

43 SPL.C 131/2016
44 SPL.C 84/2019
45 SPL.C 12/2021
46 CrI.Misc. 551/2021
47 CrI.Misc. 572/2021
48 CrI.Misc. 579/2021
49 CrI.Misc. 628/2021
50 SPL.C 201/2021
51 CrI.Misc. 659/2021
52 CrI.Misc. 663/2021

NOTICE

53 CrI.Misc. 1606/2019
54 CrI.Misc. 1607/2019
55 CrI.Misc. 1608/2019
56 CrI.Misc. 1609/2019
57 CrI.Misc. 1610/2019
58 CrI.Misc. 1615/2019

ARGUMENTS.

59 SPL.C 189/2012

ORDER

60 SPL.C 402/2018
61 CrI.Misc. 522/2021
62 CrI.Misc. 599/2021
63 CrI.Misc. 605/2021

AWAIT ORDERS

64 SPL.C 130/2014

Charge

65 SPL.C 455/2019
66 SPL.C 357/2020

Await Property

67 SPL.C 200/2019

HBC

68 SPL.C 418/2019
69 SPL.C 172/2020
70 SPL.C 394/2020
71 SPL.C 3/2021
72 SPL.C 202/2021

NBW TO ACCUSED

73 SPL.C 73/2013
74 SPL.C 132/2014
75 SPL.C 176/2015

FDT

76 SPL.C 38/2016

NBW to accused

77 SPL.C 46/2016

NBW to Proclamation

78 SPL.C 65/2016

NBW to accused

79 SPL.C 222/2016
80 SPL.C 264/2017

FDT

81 SPL.C 90/2019

NBW to accused

82 SC 190/2019

NBW to Proclamation

83 SPL.C 87/2020

NBW to accused

84 SPL.C 248/2020

FDT

85 SPL.C 511/2020

NBW TO ACCUSED

86 SPL.C 16/2021

Objection

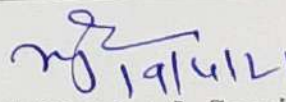
87 CrI.Misc. 656/2021
88 CrI.Misc. 666/2021

Fine Levy Warrant

89 CrI.Misc. 1273/2014

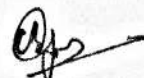
**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 20-04-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. M.C.74/2020 2. M.C.128/2020 3. M.C.124/2020 4. M.A.33/2018 5. R.A.113/2019 6. M.A.28/2019 7. R.A.228/2020 8. R.A.251/2020 9. R.A.265/2020 10. M.C.2/2020	1. CRL.A.42/2020 2. CRL.R.P.23/2018 3. CRL.R.P.5/2021 4. CRL.R.P.14/2021 5. CRL.MISC.548/2021 6. SC.256/2018 7. SC.89/2019 8. SC.221/2019 9. SC.331/2019 10. CRL.MISC.635/2021 11. CRL.MISC.641/2021 12. CRL.R.P.16/2021 13. CRL.MISC.653/2021 14. CRL.R.P.10/2021 15. SC.48/2017 16. SC.101/2020 17. SC.207/2019 18. SC.208/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
11. R.A.97/2018 12. R.A.119/2018 13. M.C.91/2020 14. M.C.8/2020 15. R.A.36/2019 16. MC.149/2020 17. MISC.88/2018 18. MISC.63/2020 19. M.C.197/2020	19. SC.139/2017 20. SC.144/2019 21. S.C.9/2021 22. S.C.79/2019 23. S.C.253/2019 24. S.C.262/2019 25. S.C.44/2020 26. S.C.119/2020 27. S.C.14/2021 28. S.C.53/2021 29. S.C.57/2021 30. CRL.R.P.13/2021 31. S.C.140/2018 32. S.C.76/2019 33. S.C.48/2021 34. S.C.46/2019 35. S.C.322/2018


VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 20.04.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Steps:</u> 1) R.A. 3/2017 2) R.A. 130/2018 3) R.A. 142/2019 4) R.A. 175/2019 5) EX 72/2020 6) EX 73/2020 7) EX 74/2020 8) EX 75/2020 9) EX 76/2020 10) EX 77/2020 11) EX 78/2020 12) EX 79/2020 13) EX 80/2020</p> <p><u>Arguments:</u> 1) M.A. 68/2009 2) M.A. 46/2010 3) M.A. 18/2012 4) R.A. 266/2012 5) R.A. 112/2015 6) M.A. 6/2017</p> <p><u>Amendment:</u> 1) P & SC 24/2019</p> <p><u>Await LCR:</u> 1) M.A. 69/2013 2) R.A. 56/2017 3) R.A. 42/2018 4) R.A. 160/2018 5) R.A. 58/2019 6) R.A. 166/2019 7) R.A. 167/2019</p>	<p><u>Arguments:</u> 1) SC 305/2013 2) CrI.A. 73/2018</p> <p><u>Order:</u> 1) M.A. 4/2004 2) M.A. 11/2019 3) M.A. 48/2019 4) P & SC 39/2019</p> <p><u>Judgment:</u> 1) M.A. 26/2016 2) M.C. 161/2020</p> <p><u>To hear:</u> 1) M.A. 134/2010 2) FDP 8/2015 4) R.A. 63/2016</p> <p><u>Steps:</u> 1) CrI.R.P. 119/2018 2) CrI.R.P. 121/2018</p> <p><u>Call On:</u> 1) SC 267/2011</p> <p><u>Await Report:</u> 1) CrI.Misc. 845/2010 2) CrI.Misc. 194/2016</p> <p><u>HBC:</u> 1) SC 211/2017 2) SC 275/2019 3) SC 128/2020</p>



- 8) R.A. 180/2019
9) Crl.A. 72/2018

Evidence:

- 1) SC 83/2014
2) SC 130/2014
3) SC 143/2014
4) SC 192/2014
5) SC 243/2014
6) SC 245/2014
7) SC 176/2015
8) SC 48/2016
9) SC 82/2019
10) SC 272/2019
11) SC 45/2020

For Reply Arguments:

- 1) SC 126/2015

NBW to Accused:

- 1) SC 97/2018

Await Orders:

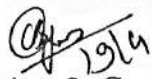
- 1) M.A. 4/2017

Await Report:

- 1) M.C. 84/2020

Objection:

- 1) M.C. 14/2020
2) Crl.Misc. 664/2021


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:19/02/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
17.04.2021**

MORNING SESSION		AFTERNOON SESSION	
HEARING		SUMMONS	
1) M.A. 53/2021		1) SC 32/2021	
		2) SC 36/2021	
STEPS		Evidence	
2) EX 60/2019		3) SC 100/2017	
3) EX 61/2019		4) SC 36/2018	
4) EX 62/2019		5) SC 258/2018	
5) EX 63/2019		6) SC 300/2018	
6) EX 64/2019		7) SC 22/2019	
7) EX 65/2019		8) SC 92/2019	
8) EX 66/2019		9) SC 148/2019	
9) EX 67/2019		10) SC 167/2019	
Evidence		11) SC 206/2019	
10) M.C. 196/2020		12) SC 369/2019	
11) M.A. 17/2018		13) SC 69/2020	
12) R.A. 2/2021			
		ARGUMENTS.	
Await Notice		14) SC 146/2018	
13) Misc 106/2015			
		Charge	
CALL ON		15) SC 210/2019	
14) Misc 47/2017			
15) Misc 69/2020		FDT	
16) EX 108/2020		16) SC 207/2018	
17) EX 109/2020		17) SC 300/2019	
		18) SC 158/2020	
Objection			
18) O.S. 4/2018			
			JUDGEMENT
			1) M.C. 142/2020
			ORDER
			2) CRL.R.P. 42/2019
			3) CRL.R.P. 47/2019
			4) CRL.R.P. 55/2019
			5) CRL.R.P. 56/2019
			6) SC 37/2021
			7) Crl.Misc. 583/2021
			8) Crl.Misc. 593/2021
			9) Crl.Misc. 604/2021
			JUDGEMENT
			10) SC 180/2017
			11) SC 208/2017
			Objection
			12) Crl.Misc. 602/2021
			13) Crl.Misc. 619/2021
			14) Crl.Misc. 654/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
19.04.2021**

MORNING SESSION

STEPS

1) EX 96/2016
2) EX 139/2018
3) EX 140/2018
4) RA 105/2019

APPEARANCE OF PARTY

5) MC 28/2020
6) Misc 98/2019
7) M.A. 101/2020

NOTICE

8) R.A. 110/2019
9) R.A. 117/2019
10) R.A. 53/2020
11) Misc 22/2020

Evidence

12) Misc 3/2014
13) Misc 84/2015
14) MC 66/2020
15) M.A. 55/2017
16) P and SC 23/2018
17) MC 212/2020

ARGUMENTS.

18) M.C. 257/2020
19) M.A. 31/2019

Await LCR

20) M.A. 22/2016
21) R.A. 115/2017
22) R.A. 171/2017
23) R.A. 174/2017
24) R.A. 12/2018
25) R.A. 83/2018

Attachment Warrant

26) EX 141/2018

CALL ON

27) R.A. 22/2014

Await Notice

28) Misc 59/2015
29) Misc 86/2015
30) Misc 92/2015
31) Misc 124/2015
32) Misc 131/2015

CALL ON

33) M.C. 207/2020
34) R.A. 178/2016

Await Notice

35) M.A. 42/2017

CALL ON

36) R.A. 178/2019

Office Objections

37) R.A. 87/2021

Evidence

1) SC 232/2014
2) SC 233/2014
3) SC 234/2014
4) SC 235/2014
5) SC 36/2018
6) SC 92/2018
7) SC 68/2019
8) SC 116/2019

CHARGE

9) SC 198/2018

OBJECTION

10) SC 157/2018
11) CrI.M. 601/2021
12) CrI.M. 638/2021
13) CrI.M. 646/2021
14) CrI.M. 665/2021

FURTHER ARGUMENTS

15) SC 149/2016

AFTERNOON SESSION

JUDGEMENT

1) M.C. 4/2020
2) R.A. 8/2018
3) R.A. 213/2019

ORDER

4) CRL.R.P. 67/2018
5) CrI.Misc. 507/2021
6) CrI.Misc. 608/2021
7) CrI.Misc. 614/2021
8) CrI.Misc. 624/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
20.04.2021**

MORNING SESSION

HEARING

1) RA 89/2021

STEPS

2) EX 46/2011

3) EX 49/2011

4) EX 50/2011

5) EX 51/2011

6) R.A. 65/2018

7) EX 80/2019

8) EX 81/2019

NOTICE

9) R.A. 152/2017

10) Misc 44/2018

11) R.A. 89/2019

12) R.A. 111/2019

13) R.A. 191/2019

14) R.A. 196/2019

15) Misc 55/2020

16) M.A. 8/2021

Evidence

17) M.V.C. 508/2014

18) Misc 24/2018

19) Misc 25/2018

20) Misc 32/2018

21) Misc 33/2018

22) Misc 34/2018

23) Misc 35/2018

24) Misc 36/2018

25) Misc 37/2018

26) Misc 38/2018

27) Misc 39/2018

28) Misc 40/2018

29) Misc 41/2018

30) Misc 42/2018

31) Misc 43/2018

32) MC 256/2020

33) MC 185/2020

34) MC 50/2020

35) RA 134/2019

ARGUMENTS

36) RA 5/2017

37) RA 282/2020

ATTACHMENT WARRANT

38) EX 21/2015

AWAIT NOTICE

39) RA 48/2016

AWAIT REPORT

40) FDP 1/2018

OBJECTION

41) FDP 2/2018

42) Misc 10/2020

FURTHER ARGUMENTS

43) RA 48/2018

44) RA 183/2019

OFFICE OBJECTONS

45) EX 3/2021

46) EX 4/2021

47) EX 5/2021

48) EX 6/2021

49) EX 7/2021

50) EX 8/2021

CLAIM STATEMENT

51) Misc 95/2015

52) Misc 4/2021

HEARING

1) CrI.M. 654/2021

EVIDENCE

2) SC 100/2015

3) SC 254/2018

ARGUMENTS

4) SC 167/2015

DEFENCE EVIDENCE

5) SC 202/2017

AWAIT RECORDS

6) CrI.M. 202/2015

OBJECTION

7) CrI.M. 601/2021

8) CrI.M. 602/2021

9) CrI.M. 619/2021

10) CrI.M. 638/2021

11) CrI.M. 646/2021

FURTHER ARGUMENTS

12) SC 149/2016

AFTERNOON SESSION

JUDGEMENT

1) RA 81/2018

2) SC 9/2017

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 20-04-2021.

<u>Morning Session</u>	
<u>Criminal</u>	<u>Civil</u>
1. Spl.C.11/2018	11. P & SC 32/2020
2. SC 170/2020	12. EX40/2017
3. Spl.C.27/2017	13. G & WC 27/2020
4. SC 146/2020	14. MA 12/2016
5. SC 7/2021	15. RA 41/2020
6. SC 40/2017	16. RA 57/2020
7. Spl.C.160/2020	17. MA 7/2019
8. SC 154/2020	18. Misc.43/2019
9. SC 42/2021	19. G & WC 3/2021
10. SC 13/2017	20. Misc.20/2019
	21. G & WC 1/2020
	22. RA 183/2020
	23. RA 102/2020
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 68/2018	19. Crl.Misc.677/2021
2. RA 1/2020	20. Spl.C.7/2013
3. RA 67/2019	21. Crl.A.56/2019
4. Misc. 1/2016	22. Crl.A.1/2020
5. RA 168/2018	23. Spl.C.92/2015
6. FDP 2/2011	
7. FDP 11/2012	
8. FDP 18/2012	
9. RA 87/2016	
10. RA 159/2018	
11. G & WC 17/2020	
12. Misc. 52/2020	
13. Misc. 61/2019	
14. RA 133/2020	
15. RA 138/2020	
16. RA 123/2018	
17. RA 134/2018	
18. RA 163/2018	

Date : 19-04-2021.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.